

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 14/BB/2017	-	For hearing	Rule-6 of IB	Edelwiss Assets Reconstruction Co. Ltd., Vs Falcon Tyres Ltd.


SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsels for both sides are absent. Already it was reported to the Tribunal that, an application was filed before the NCLAT and it is pending, questioning the appointment of IRP. List it on 08/03/2018.


Member (T)


Member (J)